

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:1762
ANSWERED ON:07.03.2013
FUNDING OF ELECTION
Meinya Dr. Thokchom

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether there is any proposal to introduce a new law for election funding in order to make it more open and transparent;
- (b) if so, the details thereof;
- (c) whether such fundings will be allowed for both the recognised political parties and the individual candidates; and
- (d) if so, the details thereof?

Answer

MINISTER OF LAW AND JUSTICE (DR. ASHWANI KUMAR)

(a) to (d) The issue of electoral reforms in its entirety, which inter alia includes the funding of elections, has been referred to the Law Commission of India. The Law Commission has been requested to submit its concrete suggestions within three months from 16th January, 2013. On receipt of the recommendations, matter will be further examined in consultation with the stake holders.